

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.14- IA/855(AHM)2024
in
C.P. (IB)/274(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

GOENKA BUSINESS & FINANCE LTD
VS
DHARTI PROTEINS LIMITED

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Manish S. Buchasia
For the Respondent :

ORDER

IA 855 of 2024

This application is filed by the RP for placing on record the report of reconstitution of CoC. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 855 of 2024 stands disposed of.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)